

1. Minister of Agriculture or his nominee	...	Chairman
2. Minister in charge of Fisheries of Maritime States and Union Territories (West Bengal, Orissa, Andhra Pradesh, Tamil Nadu, Pondicherry, Kerala, Karnataka, Goa, Daman & Diu, Maharashtra and Gujarat).	...	Member
3. Ministers in charge of Fisheries of Uttar Pradesh, Madhya Pradesh, Punjab, Jammu & Kashmir, Haryana, Rajasthan, Bihar, Tripura and Assam.	...	Member
4. Two Members of Parliament.	...	Members
5. Secretary, Ministry of Agriculture.	...	Member
6. Secretary, Planning Commission.	...	Member
7. Secretary, Ministry of Commerce.	...	Member
8. Director General, I.C.A.R.	...	Member
9. Additional Secretary (Animal Husbandry & Fisheries), Ministry of Agriculture.	...	Member
10. Joint Secretary (Fisheries) Ministry of Agriculture.	...	Member
11. Chairman, Marine Products Export Development Authority, Ministry of Commerce.	...	Member
12. Seven representatives of fishing industry comprising of representatives of small fishermen, mechanised boat owners and fish processing industries.	...	Members
13. Fisheries Development Commissioner, Ministry of Agriculture.	...	Member-Secretary

**Filling up of Class III and IV Posts
in ICAR**

4470. SHRI V. N. SWAMINATHAN : Will the Minister of AGRICULTURE be pleased to state :

(a) total number of posts filled up in Class III and IV during the last three years ending 1982-83 in I. C. A. R. and its institutes;

(b) total number of such posts reserved for Ex-servicemen, including those carried from previous year (s);

(c) total number of such posts filled up from amongst Ex-servicemen;

(d) whether it is a fact that the said posts reserved for Ex-servicemen are not being filled up to the extent of the quota reserved for them; and

(e) if so, the reasons therefor and action taken or proposed to be taken to set right the imbalance ?

THE MINISTER OF STATE IN
THE MINISTRY OF AGRICULTURE
(SHRI YOGENDRA MAKWANA) :

(a) to (e) The information relating to the Council's Headquarters is given in the attached statement.

Information in respect of Institutes under ICAR is being collected and will be placed on the Table of the House.

Statement

	Class III	Class IV	Total
(a) Total number of posts filled up in Class III and IV during the last three years ending 1982-83 in ICAR and its institutes;	87	18	105
(b) total number of such posts reserved for Ex-servicemen including those carried forward from previous year (s);	2	1	3
(c) total number of such posts filled up from amongst Ex-servicemen;	—	—	—
(d) whether it is a fact that the said posts reserved for Ex-servicemen are not being filled up to the extent of the quota reserved for them; and)))
(e) if so, the reasons therefor and action taken or proposed to be taken to set right the imbalance ?)))

Duly qualified Ex-servicemen were not available against reserved vacancies and hence the posts reserved for them were filled from the general category candidates as per the instructions of Government of India.

Drought in Orissa

4471. SHRI LAKSHMAN MALICK : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Central Government are aware that almost more than two-third of the population in the State of Orissa has been seriously affected by drought conditions;

(b) if so, whether Government have considered the number of problem villages in Orissa;

(c) the number of them which have been provided with water supply during the last three years, year-wise; and

(d) the number of villages which are still to be provided with this facility ?

THE MINISTER OF STATE IN
THE MINISTRY OF AGRICULTURE
(SHRI YOGENDRA MAKWANA) : (a)
A population of 182.16 lakhs has been reported to be affected due to drought conditions in Orissa during 1982-83.

(b) At the beginning of the Sixth Five Year Plan, there were 23,616 problem villages requiring provision of drinking water facilities.

(c) The year-wise details of coverage of these villages is as below :

1980-81	1630
1981-82	2447
1982-83	2291